

List of accused on separate sheet

Filing no. 8335/2020 (B.A.)

Arjun Rawani @ Arjun Ram

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Shailesh

Defects

6. (a) Cause title of vakalatnama may be stated.
9. (i) Date of disposal for BA 1356/2019 may be verified/corrected from brown cover.
- (ii) Oath sl. No. is not appearing on affidavit page.